1	2
Madhya Pradesh	
Bhatapara	22.82
Raigarh	41.14
Tamil Nadu	
Tambaram	71.02
Katpadi 7	
Jolarpettai	
Salem	100.23
Erode	
Tiruppur _	

The dates of completion of the above mentioned recently approved works will depend upon the availability of funds in future years.

In addition to the above works, various smaller works (costing below Rs. 15 lakh each) have also been taken up during 1994-95 and will also be taken up during 1995-96 wherever so warranted. In this regard, funds to the tune of Rs. 4.30 crore, Rs. 16.51 crore and Rs. 5.66 crore have been allocated, in 1995-96, for the States of Madhya Pradesh, Maharashtra and Tamilnadu respectively.

[English]

ICDS

6888. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have any proposal for universalisation of Integrated Child Development Scheme; and

(b) if so, the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) Yes, Sir.

(b) The Government have worked out a detailed proposal on universalisation of the ICDS Scheme during the 8th Plan period to cover all 5239 community development blocks and 684 major urban slums. Under this proposal, it is proposed to sanction 1922 new ICDS projects during 1995-96 and 1996-97.

Gauge conversion

6889. SHRI D. VENKATESWARA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways have decided that all metre gauge lines in Andhra Pradesh be converted into Broad Gauge; (b) if so, whether programme of Electrification of Railway Lines in Andhra Pradesh has also to be taken into consideration during 1995-96; and

(c) if so, the time by which the work is likely to start?

• THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir. Only the following lines in Andhra Pradesh have been identified for gauge conversion in the first phase of the Action Plan :

- (i) Guntur-Guntakal and Guntakal-Kalluru (458 kms.)
- (ii) Guntakal-Hospet (115 kms.)
- (iii) Bolarum-Secunderabad-Dronachallam (298 kms.)
- (iv) Mudkhed-Secunderabad (249 kms.)
- (v) Katpadi-Pakala-Tirupati (104 kms.) (Partly in Andhra Pradesh)
- (vi) Mudkhed-Adilabad (162 kms.)

(b) and (c). As the electrification projects are capital intensive, only high traffic density broad gauge routes which qualify, based on the rate of return on investment, are taken up for electrification at present.

Gauge conversion of Bolarum-Secunderabad-Dronachallam, Guntur-Guntakal, Tirupati-Katpadi and Mudkhed-Adilabad sections in already in progress. Gauge conversion of remaining sections would be taken up in the coming years.

Electrification of lines as get converted into broad gauge and qualify these norms will be considered for electrification at appropriate time.

Green Technology

6890. SHRI SANAT KUMAR MANDAL : SHRI DATTATRAYA BANDARU :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether even ten years after the Environment (Protection) Act, 1986, approriate green technology is yet to arrive, in all its affordability, in the country;

(b) if so, the measures taken by his Ministry to ensure the requisite infrastructure was created before putting laws into place for the industry to clean up, as the problem of foul air in cities has been there for years end that of retrofitting old cars and two-wheelers - the two major pollutants-remains;

(c) the role performed by his Ministry in sorting out the crucial issues like clean coal technologies and population impact;

(d) whether any incentive scheme has been worked out by his Ministry to maintain ecological standards by the industry; and

(e) if so, the details thereof?